

NOTICE

The Hon'ble High Court of Bombay by an order dated 3rd May, 2018 passed in Writ Petition (L.) No. 1137 of 2018 with PIL No. 72 of 2018 (PIL No. 46 of 2018 - transferred from Aurangabad Bench) vacated the stay granted to the recruitment process 2018. Thus, subject to other directions given by Hon'ble High Court in said order, the Central On-line Recruitment Process for filling up the vacant posts of Stenographer (L.G.), Junior Clerk and Peon/Hamal, in various District Courts throughout the State of Maharashtra would continue. The copy of operative part of said order is available on official website of Bombay High Court i.e. <https://bhc.gov.in/bhcrecruitment> for information.

In view of the above, the link of the Web-site for On-line submission of applications would open on 8th May, 2018 at 8.00 a.m. and would disable on 12th May 2018 at 5.30 p.m.


The candidates who have already submitted their applications prior to the ad-interim relief granted on 6th April, 2018 in above said Writ Petition need not to apply again.

The candidates whose photographs / signature files were not uploaded earlier are allowed to upload their photograph / signature files on their respective login.

In view of above referred order of Hon'ble High Court, the applications which are preferred under the category of differently abled persons would be kept pending until further directions.

All concerned to take note and act accordingly.

Date : 04.05.2018


(Surendra P. Tavade)
Registrar (Inspection-I)